

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 267 of 2017 IN
DFR No.1011 of 2017**

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bajaj Finserv Ltd. & Ors.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Jafar Alam
Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R.1

ORDER

**IA No. 267 of 2017
*(Appl. for urgent listing)***

We have heard learned counsel for the applicant/appellant.

Registry is directed to list the matter on **17.04.2017**. Application is disposed of.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt